

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 332 of 2013

Dated : 11th July , 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Lanco Kondapalli Power Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhary

Counsel for the Respondent(s): Ms. Swapna Seshadri for R-2 to R.7

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **24.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js